

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-521

TP (Co. Act.)-55(PB)/2022 Old CP No.-989/2015
IA/(Co. Act)/15/2024, IA/403/2023, IA/404/2023, IA/228/2023, IA/(Co.
Act)/302/2023, IA/3276/2023

IN THE MATTER OF:

Japna Estates Pvt. Ltd.

....Applicant

Vs.

Shubhkamna Buildwell and Estates Pvt. Ltd.

.....Respondent

SECTION

U/s 433(e)(f) CA 1956

Order delivered on 02.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Shivanshu Kumar, Adv.
For the Respondent : Mr. Rahul Malhotra, Adv. for R-3 in IA/404/2023
Adv. Akshay Sharma for R-2 in IA/404/2023
For the RP : Mr. Shailendra Singh, RP
Mr. Abhishek Anand, Adv.
For the GNIDA : Mr. U N Singh Adv.

ORDER

Due to paucity of time, the matter is listed on **26.02.2024.**

**S/d-
(Court Officer)**